

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 185 OF 2017**

**Dated: 21<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NLC India Limited** ..... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv,  
Ms. Anushree Bardhan  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-2

**ORDER**

List the matter for hearing on **06.11.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*pr/mkj*